

**Import of Potassic Fertilizer**

247. SHRI MADHURYYA HALDAR  
Will the Minister of FOREIGN TRADE  
be pleased to state :

(a) whether his Ministry is aware of the reports in the 'Mainstream' published between February and July, 1972 regarding the import of potassic fertilizer; and

(b) whether Government have examined the prospects of M.M.T.S.'s taking over the import of potassic fertilizer ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE (SHRI  
A. C. GEORGE) : (a) Yes, Sir.

(b) Import of potassic fertilizer is already canalised through the M.M.T.C.

**Convening of Press Conferences by  
S.T.C. and M.M.T.C.**

248. SHRI MADHURYYA HALDAR :  
Will the Minister of FOREIGN TRADE  
be pleased to state :

(a) whether the S.T.C. and the M.M.T.C. convene frequent Press Conferences in New Delhi to announce their achievements; and

(b) whether these undertakings try to keep critics among the press correspondents accredited to Government of India away from these Conferences and if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE (SHRI  
A. C. GEORGE) : (a) Yes, Sir. But not frequently.

(b) No, Sir. The Press correspondents accredited to Government of India are always invited to these Conferences.

**Alternative accommodation to occupants  
of Northern Railway Quarters at  
Qutab Road, New Delhi**

249. SHRI AMAR NATH CHAWLA :  
Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the Northern Railway Quarters at Qutab Road, opposite Ram Nagar in New Delhi, are flooded every year and this year also they have been flooded;

(b) whether Government have any proposal under consideration to allot them alternative accommodation in quarters which are being constructed in Pahar Ganj, New Delhi; and

(c) if so, when the alternative accommodation will be allotted to them and if not, the reasons therefor ?

THE MINISTER OF RAILWAYS  
(SHRI T. A. PAI) : (a) Yes.

(b) Yes.

(c) April, 1973.

**Construction of Railway over-bridge  
near Safdarjang Aerodrome**

250. SHRI AMAR NATH CHAWLA :  
Will the Minister of RAILWAYS be pleased to state :

(a) whether the construction work on the Railway over-bridge near Safadarjang Aerodrome (New Delhi) is progressing according to the schedule ; and

(b) when this bridge is likely to be completed and opened for traffic ?

THE MINISTER OF RAILWAYS  
(SHRI T. A. PAI) : (a) Yes.

(b) The bridge proper to be constructed by the Railway is likely to be completed by June/73. The bridge will be opened to road traffic, thereafter, as soon as the work on the approaches is completed by the New Delhi Municipal Committee.

**Design of Safdarjang Railway over-  
bridge (New Delhi)**

251. SHRI AMAR NATH CHAWLA :  
Will the Minister of RAILWAYS be pleased to state :

(a) whether Government's attention has been invited to the news item appearing in the 'Hindustan Times' dated 7th June, 1972 under the caption 'Overbridge design ugly' ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF RAILWAYS  
(SHRI T. A. PAI) : (a) and (b). The news item pertains to design of approaches to

the Road overbridge. This portion of the work is being executed by New Delhi Municipal Committee whereas the bridge portion is to be constructed by the Railway.

It has been advised by the Ministry of Works, Housing and Supply that views of all concerned were duly taken into account before taking the decision to continue the work.

**Incentive Scheme to reward Travelling Ticket Examiners**

252. SHRI AMAR NATH CHAWLA: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Ministry of Railways has instituted an incentive scheme to reward the Travelling Ticket Examiners who are able to realise the highest amount of excess charge and detect the highest number of unbooked luggage cases in the Zonal Railways ;

(b) if so, the salient features of the incentive scheme ; and

(c) the number of Travelling Ticket Examiners who have since been rewarded under the scheme and the amount of penalty realised from the defaulting passengers ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes.

(b) A statement is attached.

(c) During 1971-72, 1,180 Travelling Ticket Examiners were given cash awards and 1,228 were given commendation certificates. The amount of penalty realised from defaulting passengers during 1971-72 was Rs. 1,43,39,721/-.

*Statement*

An incentive scheme was introduced in 1961. This was enlarged in 1968 with the following provisions :—

(1) Rewards to Travelling Ticket Examiners who have the highest number of excess charge and unbooked luggage cases on the whole Railway.

(2) A reward to the Squad of Travelling Ticket Examiners responsible for realisation of Rs. 500/- and over as excess charge from marriage parties, kisan specials, etc.

(3) A reward to the Travelling Ticket Examiner whose earnings in a quarter on account of higher excess charge are more than double the average per Travelling Ticket Examiner of his group.

(4) Commendation certificates to Travelling Ticket Examiners who issue excess fare tickets for amounts exceeding Rs. 100/-

In addition to the above, the Heads of Departments on the Railways have powers to sanction cash awards for efficient work.

**Amendment to the existing Law to deal with the Problem of Thefts and Pilferages on Railways**

253. SHRI AMAR NATH CHAWLA: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal under consideration to amend the existing law to deal effectively with the problem of thefts and pilferages on Railways ; and

(b) if so, when the proposed legislation is likely to be introduced and the nature of amendments proposed ?

THE MINISTER OF RAILWAYS (SHRI T.A. PAI): (a)and(b) With a view to enable the Railway Protection Force to deal effectively with the problems of thefts and pilferages on Railways, certain amendments to the existing R. P. F. Act, R. P. (U. P.) Act and Indian Railways Act, recommended by the High Powered Committee on Security and Policing on Railways, are at present under consideration in consultation with Ministry of Home Affairs.

**New Market for Indian Engineering and Consumers goods in Poland**

254. SHRI PURUSHOTTAM KAKO-  
DKAR :  
SHRI SHRIKISHAN MODI :

Will the Minister of FOREIGN TRADE be pleased to state :